5∽

- (9) Statement No. XV-Hundred and Fiftieth Session, 1988.
- (10) Statement No. XIII-Hundred and Forty ninth Session, 1989.
- ... (11) Statement No. XI-Hundred and Fiftieth Session, 1989.
- (12) Statement No. XI—Hundred and Fifty-first Session, 1989.
- (13) Statement No. XIII—Hundred and Fifty-second Session, 1989.
- (14) Statement No. VII—Hundred and Fifty-third Session, 1990.
- (15) Statement No. V-Hundred and Fifty-fourth Session, 1990
- (16) Statement No. III (Vols. I & II) Hundred and Fifty-fifth Session, 1990.
- (17) Statement No. II—Hundred and Fifty-sixth Session, 1990.
- (18) Statement No. I-Hundred and Fifty-seventh Session 1991. [Placed in Library. See No. LT-2326|91 to 2343|91 for (1) to (8)]

REFERENCE TO KILLINGS IN **VARANASI**

SHRI DIPEN GHOSH (West Bengal): Sir, 15 workers in Varanasi have been killed.... Sir, the Home Minister is here.

MR. CHAIRMAN: Yes, everybody is here; they are not running away!

SHRI DIPEN GHOSH: Fifteen persons have been killed in Varanasi in cold blood-(Interruptions).

MR. CHAIRMAN:: I have already permitted Shri Gurudas Das Gupta about it. But let us finish it first. That is the normal procedure. papers be laid; let leave be granted to Members who are absenting, and then we will take up other things.

SHRIMATI RENUKA CHOW-DHURY (Andhra Pradesh): Let it be on record. I as a Member of this house had been attacked by the Andhra Police—(Interruptions).

SHRI SURESH KALMADI (Maharashtra): Discussion on the assassination of Shri Rajiv Gandhi should be taken up first—(Interruptions).

MR. CHAIRMAN: But first you have to observe the procedure of the House.

SHRI DIPEN GHOSH: The Government could not protect Rajiv Gandhi. But they are protecting a private industrialist of U.P. by killing twenty workers. (Interruptions).

MR. CHAIRMAN: Let the Papers be laid first. (Interruptions) Let the procedural things be over first. Then we will take up other things.

PAPERS LAID ON THE TABLE

--(Contd.)

Report and Accounts (1989-90) of the Ali Yavar Jung National Institute for the Hearing Handicapped, Bombay and related papers.

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIA. MENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): Sir, on behalf of Shri Ramjilal Suman, I beg to lay on the Table, a copy each (in English and Hindi) of the following papers:-

- (i) Eighth Annual Report Accounts of the Ali Yavar National Institute for the Hearing Handicapped, Bombay, for the year 1989-90, together with the Audit Report on the Accounts.
- (ii) Review by Government on the working of the Institute.
- (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT-2344/91 for (i) to (iii)]

Report and Acounts (1989-90) of the Central Council of Homoeopathy, New Delhi and related papers.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMI-LY WELFARE AND THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOW-DHARY): Sir, I beg to lay on - the

Table, a copy each (in English and Hindi) of the following papers:

- (i) Annual Report and Accounts of the Central Council of Homoeopathy, New Delhi, for the year 1969-90, together with the Audit Report on the Accounts.
- (ii) Review by Government on the working of the Council.
- (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT-2345/91 for (i) to (iii)]

LEAVE OF ABSENCE

MR. CHAIRMAN: I have to inform Members that I have received a letter from Shri Bindeshwari Dubey stating that he has been hospitalised and has regretted his inability to attend the current Session.

I have also received a letter from Shri Gaj Singh stating that he is going to Japan to promote tourism and Indian culture and history and is unable to attend the current Session.

I have received another communication from Shri R. K. Narayan stating that he is not well and is unable to attend the current Session.

All the three Members have requested for grant of leave of absence from all the sittings of the House during the current Session.

Is it the pleasure of the House that permission be granted to Shri Bindeshwari Dubey, Shri Gaj Singh and Shri R. K. Narayan, for remaining absent from all the sittings of the House during the current Session?

(No hon, Member dissented)

MR. CHAIRMAN: Permission to remain absent is granted.

ANNOUNCEMENT RE. GOVERN-MENT AND OTHER BUSINESS

MR. CHAIRMAN: I have to inform Members that the Business Advisory Committee at its meeting held on Monday, the 3rd June, 1991, allotted time for Government and other Business as follows:—

Business

One hour,

Time Allotted

 Resolution seeking approval of the Proclamation issued in respect of the State of Haryana.

2. Short Duration Discussion on the failure of Government to provide adequate security to Shri Rajiv Gandhi, former Prime Minister and prevent large-scale violence in various parts of the country in the wake of his assassination.

For the rest of the day on Tuesday the 4th June, 1991.